

कितनी बढ़ गई है? क्या इन टर्गेट्स को डबल करने की आवश्यकता नहीं है in the light of our requirement, क्योंकि एन०सी०सी० से ट्रेन्ड होने के बाद व्यक्ति इतना डिस्प्लिन्ड और इतना बढ़िया हो जाता है कि वह जहां भी जाता है, वहां उपयोगी सिद्ध होता है। मेरा प्रश्न यह है कि उन टर्गेट्स को बढ़ाने पर कुछ विचार हो रहा है क्या, नंबर एक, और नंबर दो कि यह नेशनल सिक्योरिटी से कनेक्टेड काम है और इसलिए जो स्टेट गवर्नमेंट्स इस मामले में अपना अनुदान नहीं दे रही हैं, तो सेंट्रल गवर्नमेंट से जो अन्य अनुदान मिलते हैं, उनमें से डिडक्ट करके क्या यह विधान नहीं बनाया जा सकता कि नेशनल सिक्योरिटी से कनेक्टेड जो चीजें हैं, उनकी प्राथमिकता के लिए अन्य अनुदानों से काटकर डिफेंस मिनिस्ट्री को डायरेक्ट दे दिया जाए? इन दो प्रश्नों के उत्तर मैं चाहता हूं।

श्री जार्ज फर्नांडीज: उपसभापति महोदया, जहां तक माननीय सदस्य ने एन०सी०सी० के क्रेडिट्स का जा कार्य किया है और उनके प्रशिक्षण के चलते, वे जिस प्रकार के नागरिक बन जाते हैं, यह बात कही है, यह बात बिल्कुल दुरुस्त है। हम ज़रूर चाहेंगे कि संख्या बढ़ती जाए लेकिन एक ही साथ इतनी संख्या बढ़ाना हमारे लिए संभव नहीं होगा। पिछले साल हमने एक लाख और बढ़ा दी है और जैसे ही वह पूरी हो जाएगी, उसकी भरती पूरी हो जाएगी, हम ज़रूर अगले साल के लिए वह कितनी बढ़ाई जा सकती है, इस पर विचार करेंगे।

*\*228 [The questioner (Shri S.M. Lal Jan Besha) was absent for answer vide Pages 30-31.]*

### **Aircraft Crashes**

**\*229. SHRI VIJAY J. DARDA:** Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the recent accidents of Air Force aircrafts, MIG, Jaguar, etc. and the mid-air collision of two Russian-made long-range IL-38 maritime reconnaissance aircrafts at Goa, present a very disturbing scenario of our defence preparedness; and

(b) if so, the reasons for this state of affairs and what is the gist of the recommendations of the various Enquiry Committees set up relating to Defence aircraft accidents during the last three years?

**THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES):**  
(a) and (b) A Statement is laid on the Table of the House.

**Statement**

(a) and (b) the aircraft accidents have not affected the defence preparedness of the country.

2. The various Boards/courts of Inquiry (COI) set up to probe defence aircraft accidents have made several recommendations which differ from case to case and generally cover aspects like training, maintenance, ground handling, flying procedures, flight safety measures etc.

THE DEPUTY CHAIRMAN: Mr. Darda, don't you want to put the question?

SHRI VIJAY J. DARDA: I have already put the question...(Interruptions)...

THE DEPUTY CHAIRMAN: No, supplementary.

SHRI ROBERT KHARSHING: Madam, Deputy Chairman, may I know from the Minister in-charge of Defence whether certain newspaper reports that have come out-that we are buying second-hand spare parts for our MIGs and that is the reason, why these air crashes happen-are true. If that is not true, then what are the reasons for these continuous aircraft crashes which are taking place?

SHRI GEORGE FERNANDES: Madam, there is no substance in that report. Such a report had originated from Moscow and when this issue was taken up with them, they even denied having made such a statement and stood on that. In so far as the accidents are concerned, there are various reasons why these accidents take place. One cannot pin point any one single reason. After every accident, a court of enquiry invariably sits and looks into the reasons for that accident and gives a report where there may be a need for making certain corrections. There may be reasons which have to do with the environment, birds very often assemble where their bases are. There are innumerable reasons, which are identified and whatever corrections have to be taken, have always been taken and where punishment needs to be given, punishment is given.

श्री भारतेन्दु प्रकाश सिंहल: महोदय, ये जो एयरक्राफ्ट्स के एक्सिडेंट्स हो रहे हैं, अनयूजवली हाईफ्रीक्वेंसी है और मुझे ये देखकर आश्चर्य हुआ कि इसमें सेबोयज के अंतर्गत कुछ भी नहीं लिखा गया, सस्पेक्टिव सेबोयज। जब हमारे एप्युनेशन डम्प्स ब्लास्ट किए गए हैं, हमारा कॉन्वोय जा रहा

था, उसमें ब्लास्ट हो गया था। विदित है कि हमारे डिफेंस के अंदर आईएसआई और इस प्रकार के कुछ तत्व सक्रिय हैं जो सेबोटज में लगे हैं। मेरा अपना अंदाजा तो यह है कि इनकी जो इन्क्वायरी हो रही है, इस एंगल से भी होनी चाहिए, चाहे आईबी के माध्यम से या किसी और माध्यम से भी दिखाया जाए कि कहीं कोई सेबोटज की संभावना तो नहीं है? क्या माननीय डिफेंस मंत्री जी इस ओर ध्यान देंगे?

**श्री जार्ज फर्नांडीज:** उपसभापति जी, जब से हम जहाज खरीदते रहे हैं तब से होते रहे हैं मिस के बारे में भी अगर कहना हो तो पिछले दस सालों में जो एक्सिडेंट्स हुए हैं, इससे पहले के दशक में जितने हुए थे, उससे कम हैं। जिस साल इन जहाजों को खरीदकर इनका इस्तेमाल शुरू हुआ है तब से ये एक्सिडेंट्स शुरू हुए हैं। इसलिए यह कहना कि इनके पीछे कोई ऐसा दावा हो सकता है कि जहां कोई सेबोटज की बातें हैं तो इन बातों में बिल्कुल दम नहीं है।

**SHRI J. CHITHARANJAN:** Madam Deputy Chairperson, in the reply, the Minister has stated:

“The Courts of Inquiry, generally cover aspects like training, maintenance, ground handling, flying procedures, flight safety measures etc.”

I would like to know from the hon. Minister what steps were taken by that Ministry to avoid such contingencies. These are all things which can be avoided. I want to know what concrete steps have been taken.

**SHRI GEORGE FERNANDES:** Madam, after every accident, there is a Court of Inquiry which identifies why the accident has taken place, and its findings, whatever they are, are examined, and whatever remedial measures it suggests are always taken. There have been two major Committees which were set up. One was the La Fontaine Committee which was set up in the early eighties. It made certain recommendations, and majority of the recommendations have been implemented. Some are in the process of implementation, and a few are still being considered. There after, Dr. Abdul Kalam chaired a Committee. The recommendations that he had made were also considered, and where they had to be implemented, they had been implemented.

*\*230 [The questioner (Shri Dara Singh Chauhan) was absent for answer vide page 31.]*

*\*231 [The questioner (Shri Karnendu Bhattacharjee) was absent for answer vide pages 31-32.]*